Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi
(EDI Section)

Policy Circular No. 32 (RE- 2010)/ 2009-2014 Dated 14th May, 2010

Subject: – Online transmission of DES (Advance Authorization), EPCG and DEPB authorizations at 9 ICES 1.5 new location w.e.f. 17.5.2010 reg

In view of Customs readiness to accept online transmission of DES (Advance Authorization), EPCG and DEPB authorizations at the following 9 ICES 1.5 new locations, all RA's of DGFT may note that for all the newly added ports, aforesaid authorizations issued w.e.f. 17.5.2010, will be communicated online to Customs for necessary processing at their end. It may also further be noted that for all DEPB Shipping Bills issued w.e.f. 17.5.2010 from these ports, application will have to be filed mandatory in EDI mode:

Sl.No.	Name of new location	UNLO CODE	Commissionerate
1	ICD Moradabad	INMBD6	Meerat II
2	ICD Rewari	INREA6	Gurgaon
3	ICD Ghari Harsaru	INGHR6	Gurgaon
4	ICD Patli	INPTL6	Gurgaon
5	ICD Chinchwad, Pune	INCCH6	Pune, Customs (Prev)
6	ICD Talegaon, Pune	INTLG6	Pune, Customs (Prev)
7	ICD Dighi, Pimpri	INDIG6	Pune, Customs (Prev)
8	ICD Thar Dry Port, Jodhpur	INTHA6	Jaipur Customs
9	ICD Jaipur	INJAI6	Jaipur customs

This issues with the approval of the DGFT.

Sd/-
(Rajiv Arora)
Jt. Director General of Foreign Trade

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